

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Dated this Wednesday the 18th day of December, 2002

O.A.351 of 1999

Shri Subhash Bhikaji Sheikh,
Deputy Director,
Social Forestry Division,
Thane Collectorate,
5th Floor, Thane.
R/o 302, Building No.3,
Godrej Co-op Housing Society,
Forest Colony, Kopari, Thane.
(By Advocate Shri S.V. Marne) - Applicant

Versus

1. Union of India
through the Secretary,
Ministry of Environment
& Forests,
Paryavaran Bhawan,
Lodhi Road,
New Delhi - 100 003.
2. The Secretary to the
Government of Maharashtra,
Forest Department,
Mantralaya, Mumbai.
3. The Principal Chief Conservator
of Forests, Maharashtra State,
Nagpur.
(By Advocate Shri V.S. Masurkar) - Respondents

ORAL ORDER

By Hon'ble Mr. B.N. Bahadur, Member (A) -

Shri S.V. Marne counsel for the Applicant.

Shri V.S. Masurkar counsel for Respondents nos. 1 to 3.

2. It is stated by Shri Marne that applicant wants to withdraw the OA. Copy of the letter addressed by Applicant to Government dated 16.12.2002 has also been provided where we find that Applicant has also informed the Government of Maharashtra that he is withdrawing the OA. In view of statement of Shri Marne, withdrawal of OA is allowed.
3. OA is hereby dismissed as withdrawn. No costs.

S.L.Jain
(S.L.Jain)
Member (J)

NS

B.N.Bahadur
(B.N.Bahadur)
Member (A)